

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs) : DELHI

ORDER

In partial modification to this office order No.70458-472/F.1(3)/Gaz/2022 dated 14.09.2022, Ms. Pragati, ARC-01, Central District Tis Hazari Courts, Delhi is hereby nominated as Link-II to look after the work of the Office of Administrative Civil Judge (Central) Tis Hazari Courts, Delhi for assigning 'Warrant of Attachment', 'Warrant of Possession' and other work of bailiffs in absence of the Administrative Civil Judge (Central) Tis Hazari Courts, Delhi and Ms. Upasana Satija, Administrative Civil Judge (West)/Link-I, Tis Hazari Courts, Delhi.

30.1.23
(GIRISH KATHPALIA)

Principal District & Sessions Judge (HQs)

Delhi

Dated 30 JAN 2023

No. 9270-9385 /F.1(3)/Gaz/2023

Sub- Authorization of Link officer for assigning 'Warrant of Attachment',
Warrant of Possession and other work of Bailiffs .

Copy forwarded for information and necessary action to :-

1. The Officers concerned.
2. The AO(J), Admn. Branch (I, II & III) General Branch, Care Taking Branch, Nazarat Branch (Central), Tis Hazari Courts, Delhi.
3. The Branch In-charge, Nazarat Branch (Central) Facilitation Centre, Tis Hazari Courts, Delhi.
4. The P.S./Reader to the undersigned.
5. The Website Committee (English/Hindi) Tis Hazari Courts, Delhi.
6. The R&I Branch (Central) for uploading on LAYERS.
7. The Secretary, Bar Association, Tis Hazari Courts, Delhi.

Principal District & Sessions Judge (HQs)

Delhi

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